

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 15.3.2016

To,

Torrent Power Ltd.
Torrent House, Off Ashram Road,
Near Income Tax Circle,
Ahmedabad - 380009

Sir,

Subject: General directions with respect to third proviso to clause (3) of Regulation 27 of the 2014 Tariff Regulations.

With reference to the subject mentioned above, I am directed to request you to furnish a statement showing the year-wise details of depreciation un-recovered, if any, till 31.3.2014 on account of availability lower than NAPAF, in respect of all thermal generating stations, latest by 10.4.2016.

2. It may be ensured that the above information is filed within the due date mentioned above.

-Sd/-
B. Sreekumar
Deputy Chief (Law)